

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – BASIC TRAINING PROGRAMME – Junior Civil Judges – II Basic Course (2nd Spell) for newly appointed 29 Junior Civil Judges to undergo 2nd Spell of Basic Training for two months at Telangana State Judicial Academy, Secunderabad from 12.09.2022(Monday) to 11.11.2022(Friday) including two officer(s) namely **Smt. Shruti Doota and Sri Jitin Kumar** to undergo the remaining period of basic training – **Relief Arrangements - ORDERS - ISSUED.**

- READ:**
1. High Court's Proceedings Order Roc.No.3573/2021-B.Spl, dated 15.11.2021.
 2. Letter Roc.No.952/2021-22/TSJA-Sec'bad, dated 19.04.2022 from the Director, Telangana State Judicial Academy, Secunderabad.
 3. High Court's Circular Roc.No.5523/WRC, dated 25.11.2003.
 4. High Court's Proceedings Order Roc.No.3573/2021-B.Spl, dated 23.05.2022.
 5. High Court's Proceedings Order Roc.No.3573/2021-B.Spl, dated 26.05.2022.
 6. Letter Roc.No.952/2021-22/TSJA-Sec'bad, dated 29.06.2022 from the Director, Telangana State Judicial Academy, Secunderabad.
 7. High Court's Proceedings Order Roc.No.3573/2021-B.Spl, dated 04.07.2022.
 8. Letter Roc.No.952/2021-22/TSJA-Sec'bad, dated 18.07.2022 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.3573/2021-B.SPL., DATED: 06.09.2022

The High Court is pleased to pass the following order:

The following 29 newly appointed Junior Civil Judges are hereby nominated to undergo 2nd Spell of Basic Training for a period of two(02) months from 12.09.2022(Monday) to 11.11.2022(Friday) at Telangana State Judicial Academy, Secunderabad including two officer(s) namely **Smt. Shruti Doota**, I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Vikarabad, and **Sri Jitin Kumar**, Junior Civil Judge-cum-Judicial Magistrate of First Class, Khanapur, Nirmal District, to undergo the remaining period of basic training and the nominated officers are directed to handover charge of their post(s) to the officers mentioned against their names in Column No.3, and proceed to report at Telangana State Judicial Academy, Secunderabad at 8.00 a.m., on 12.09.2022 to attend the said Basic Training.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED AS FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	Ms. Rallabandi Santhilatha , Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Acts -cum- V Additional Junior Civil Judge, Khammam .	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Khammam .

2.	Sri Mohammad Asadulla Shareef, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Mancherial.	Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Act -cum- III Additional Junior Civil Judge, Mancherial.
3.	Sri Aravapalli Krishna Thej, Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, Husnabad, Siddipet District.	Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Husnabad, Siddipet District.
4.	Smt. Ch. Narmada, Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class (Juvenile Court), Jangaon.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Jangaon.
5.	Ms. Boddikurapati Sai Naga Suma Bala, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Miryalguda, Nalgonda District.	II Additional Junior Civil Judge -Cum- II Additional Judicial Magistrate of First Class, Miryalguda, Nalgonda District.
6.	Ms. Paladugula Alekhya, I Addl. Junior Civil Judge -cum- I Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District.	II Addl. Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Huzurabad, Karimnagar District.
7.	Smt. Arramraju Sucharitha, VI Assistant Judge, City Civil Court, Hyderabad.	VIII Assistant Judge, City Civil Court, Hyderabad.
8.	Sri Jithendar Thoutam, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Jagtial.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Jagtial.
9.	Smt. S.Shirisha, Junior Civil Judge -cum- Judicial Magistrate of First Class, Atmakur, Wanaparthy District.	II Additional Junior Civil Judge-cum- II Additional Judicial Magistrate of First Class (Juvenile Court), Wanaparthy.
10.	Sri Vaddi Hari Kumar, Junior Civil Judge -cum- Judicial Magistrate of First Class, Pargi, Vikarabad District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Vikarabad,
11.	Sri Ankit Sarwa, XII Metropolitan Magistrate -cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	XI Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad
12.	Sri R.V.S.S. Midhun Teja, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Kollapur, Nagarkurnool District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Kollapur, Nagarkurnool District.
13.	Smt. Shreewani Kasullah, Special Judicial Magistrate of First Class for trial of Cases under Telangana Prohibition and Excise Act -cum- II Additional Junior Civil Judge, Nalgonda.	Prl. Junior Civil Judge- cum- Judicial Magistrate of First Class (Juvenile Court), Nalgonda.
14.	Sri Nagularapu Keerthi Simha, VII Assistant Judge, City Civil Court, Hyderabad.	IX Assistant Judge, City Civil Court, Hyderabad.

15.	Ms. Jyothsna Gunti, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Court, Kollapur, Nagarkurnool District	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Kollapur, Nagarkurnool District.
16.	Sri D.Ganesh, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Godavarkhani, Peddapally District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani, Peddapally District.
17.	Ms. Jyothirmai Kakumani, III Metropolitan Magistrate (Mobile Court and M.V. Act), Hyderabad.	IV Metropolitan Magistrate (Mobile Court under M.V.Act), Hyderabad.
18.	Smt. Bollepally Sadhana, XXII Assistant Judge, City Civil Court, Hyderabad.	XX Assistant Judge, City Civil Court, Hyderabad,
19.	Smt. Himabindu, Mudavath, Principal Junior Civil Judge -cum- IV Additional Metropolitan Magistrate, Uppal at L.B.Nagar, Medchal-Malkajgiri District.	I Additional Junior Civil Judge-cum-V Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal at L.B. Nagar, Medchal-Malkajgiri District.
20.	Sri Bathala Ravikumar, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Wanaparthy.	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Wanaparthy.
21.	Sri Arava Praveen, II Additional Junior Civil Judge -cum- XIII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.	Principal Junior Civil Judge-cum-XI Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.
22.	Sri G.Sai Sharath, II Additional Junior Civil Judge -cum- VI Additional Metropolitan Magistrate, Uppal at L.B.Nagar, Medchal-Malkajgiri District.	I Additional Junior Civil Judge-cum-V Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal at L.B. Nagar, Medchal-Malkajgiri District.
23.	Smt. B.Kalpana, I Additional Junior Civil Judge -cum- Special Judicial Magistrate of First Class (Mobile) Court, Medak.	Junior Civil Judge -cum- Judicial Magistrate of First Class, Narsapur, Medak District.
24.	Smt. Revathi .B, XXI Assistant Judge, City Civil Court, Hyderabad.	XIX Assistant Judge, City Civil Court, Hyderabad.
25.	Smt. Rajitha Gopu, X Metropolitan Magistrate -cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	VIII Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.
26.	Smt. Moola Swathi Goud, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Manthani, Peddapally District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Manthani, Peddapally District.
27.	Sri Kotha Ravi, III Additional Junior Civil Judge -cum- III Additional Metropolitan Magistrate, Rangareddy District at L.B.Nagar.	Judicial Magistrate of First Class-Special (Mobile) PCR Act, Rangareddy-cum-IV Additional Metropolitan Magistrate-cum-IV Additional Junior Civil Judge, Rangareddy District at LB Nagar.

28.	Smt. D. Upanishadwani, I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Mancherial.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Mancherial,
29.	Smt. K.Dhana Lakshmi, Junior Civil Judge -cum- Judicial Magistrate of First Class, Andole at Jogipet, Sangareddy District.	I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, (Juvenile Court), Sangareddy.
30.	Smt. Shruti Doota,* I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Vikarabad.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Vikarabad.
31.	Sri Jitin Kumar, * Junior Civil Judge-cum-Judicial Magistrate of First Class, Khanapur, Nirmal District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Nirmal.

The officers mentioned in Column No.3, will be full additional charge of the post and also the post(s) for which the nominated officers are holding full additional charge if any, during the period of absence of the above said officers while undergoing basic training.

In case, the officers mentioned in column number 3, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judge/Unit Head, shall make alternative incharge arrangements and intimate the same to the High Court.

On return from the said Basic Training Programme, the officers mentioned in Column No.2 will assume charge of their regular post and also the post(s), if any, for which they are holding full additional charge from the officers mentioned in Column No.3.

*** The Director, Telangana State Judicial Academy, Secunderabad, is hereby informed that **Smt. Farheen Begum**, I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Kosigi, Narayanpet District, , is granted Maternity Leave for 180 days from 04.06.2022 to 30.11.2022, as such, the said officer is exempted from participating in the said basic training for the present. The Director, Telangana State Judicial Academy, Secunderabad, is therefore, directed to include the name of Smt. Farheen Begum, in the next batch of basic training i.e., after expiry of her maternity leave.*

The Officer at Sl.No.30 **Smt. Shruti Doota, I Addl. Junior Civil Judge-cum-I Addl. Judicial Magistrate of First Class, Vikarabad, has to attend the remaining period of basic training from 12.09.2022 to 26.10.2022 and the Officer at Sl.No.31 **Sri Jitin Kumar**, Junior Civil Judge-cum-Judicial Magistrate of First Class, Khanapur, Nirmal District has to attend the remaining period of basic training from 12.09.2022 to 01.10.2022 will assume charge of their regular post immediately after completion of their training programme.*

Further, the officers mentioned in Column No.3 are hereby directed to conduct Court Proceedings of the FAC Court(s) atleast once in a week vide High Court's Circular 2nd read above.

The above nominated Junior Civil Judges will be under the control of Director, Telangana State Judicial Academy, Secunderabad while undergoing training at Academy.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the training programme at Telangana State Judicial Academy, Secunderabad.
 2. **The nominated officers are entitled only for actual journey time.**


REGISTRAR (VIGILANCE)

To

1. The Officers and In-charge Officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Principal Special Judge for C.B.I. Cases, Hyderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
9. **THE PRINCIPAL DISTRICT AND SESSIONS JUDGES / I ADDITIONAL DISTRICT AND SESSIONS JUDGES / THE DISTRICT TREASURY OFFICERS:**
 - 1) Mancherial
 - 2) Nirmal
 - 3) Karimnagar
 - 4) Jagtial
 - 5) Peddapally
 - 6) Khammam
 - 7) Wanaparthy
 - 8) Narayanpet
 - 9) Nagarkurnool
 - 10) Sangareddy
 - 11) Medak
 - 12) Siddipet
 - 13) Nalgonda
 - 14) Rangareddy
 - 15) Medchal-Malkajgiri
 - 16) Vikarabad
 - 17) Jangaon
10. The Pay and Accounts Officer, Hyderabad.
11. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the state of Telangana at Hyderabad.

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